

(i)	(ii)	(iii)	(iv)
20.	Rajasthan	11617	53.08
21.	Sikkim	73	18.02
22.	Tamil Nadu	2870	17.44
23.	Tripura	39	4.53
24.	Uttar Pradesh	56417	50.31
25.	West Bengal	8775	23.14
26.	A & N Islands	239	51.17
27.	Chandigarh	0	0.00
28.	Dadra & Nagar Haveli	1	1.47
29.	Daman & Diu	7	26.92
30.	Delhi	7	3.53
31.	Lakshadweep	0	0.00
32.	Pondicherry	106	36.42
Total		183208	31.66

[English]

**Declaration of May Day as a Closed Holiday**

4081. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether May Day has been declared as a closed holiday for all Central Government Offices and undertakings;

(b) if not, whether any State Government has declared May Day as closed holiday;

(c) if so, the State Governments which have declared May Day as closed holiday; and

(d) whether there is any proposal to declare May Day as a closed holiday for all Central Government Offices and Undertakings?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) and (c). Information is being collected and will be placed before the House.

(d) No, Sir.

**Clearance to foreign collaborations for  
Biotechnology**

4082. SHRI DILIP SINGH JU DEO: Will the PRIME MINISTER be pleased to state:

(a) the details of the applications received by the Department of Bio-Technology so far from the Ministry of Industry (SIA) for issuing Industrial approvals and clearance of foreign collaborations for bio-technology related products;

(b) the number of cases which were

approved/cleared and the extent of imported capital outlay involved in each case; and

(c) the current status of these project?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). The number of applications received by the Department of Biotechnology from the Ministry of Industry (SIA) and those cleared are as follows:

<i>Category of products</i>	<i>No. of applications</i>			
	<i>received</i>	<i>cleared</i>	<i>under consideration</i>	<i>rejected</i>
1. Drugs & Pharmaceuticals	30	20	—	10
2. Agriculture	16	13	2	1
3. Biofertilizers	02	02	—	—
4. Products other than drugs by use of micro-organisms	01	—	—	1
5. Misc. Items	02	01	1	—
Total	51	36	3	12

Applicants in many of cases cleared/ approved are yet to finalise the foreign collaboration agreements as well as firming up of decisions on imports of capital goods.

The projects approved/cleared are at various stages of implementation.

**Promotion of Entrepreneurship in  
Biotechnology**

4083. SHRI DILIP SINGH JU DEO: Will the PRIME MINISTER be pleased to state:

(a) whether a delegation had visited U.S.A. in 1987-88 in order to promote entrepreneurship in bio-technology;

(b) if so, the composition of the delegation and the American Companies visited by them;

(c) the outcome of the visit particularly the collaboration proposals emerging as a result thereof; and